

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 204
CP No. 212/241-242/ND/2018
TA No. 62/2018
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Smt. Yogeshwari Kumari

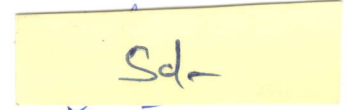
...Petitioner

Versus

The Lake Palace Hotels and Motels Pvt. Ltd. & Ors.

... Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
20.01.2023.



**(Prabhu Dayal Sewda)
Court Officer**

November 18, 2022
HA